

NOTICE

As directed, kindly take notice that Hon'ble Mr. Justice Dr. Anshuman will take up the following cases today i.e. on 14th May, 2026 at 2.15 P.M. in Court No. 105 (Cent. Building).

FOR JUDGEMENT

1. CWJC/1855/2025 TRANSFER, GAZET	6 PUNIT KUMAR SRIVASTAVA VS THE STATE OF BIHAR AND ORS	JNANCHANDRA BHARDWAJ	STANDING COUNSEL (05) KUMAR MANISH
2. CWJC/8242/2025 REM/DIS/TER, NON G	2 DHROVANATH SINGH AND ORS VS THE STATE OF BIHAR AND ORS	UMESH KUMAR MISHRA MUKESH KUMAR	STANDING COUNSEL (24) GIRIJISH KUMAR
3. CWJC/8383/2025 REM/DIS/TER, NON G	2 VIJAY PRASAD AND ORS VS THE STATE OF BIHAR AND ORS	UMESH KUMAR MISHRA MUKESH KUMAR	GOVERNMENT ADVOCATE (5) GIRIJISH KUMAR
4. CWJC/13519/2025 DISCP.PROC., GAZET	3 MANISH KUMAR VS THE STATE OF BIHAR AND ORS	VINAY RANJAN UTKARSH RANJAN PRASHANT SHEKHAR	STANDING COUNSEL (20) SHAIENDRA KUMAR SINGH NIRMAL KUMAR

Patna High Court
Dated, 14th May, 2026

By order of Hon'ble Court

Sd/-

(Pranaw Shankar)
Joint Registrar (List)

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